

ITEM NO.101

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8743/2013

REGISTRAR CANE COOPERATIVE SOCIETIES

Appellant(s)

VERSUS

GURDEEP SINGH NARVAL (D) THR. LRS. & ORS.

Respondent(s)

WITH

C.A. No. 8746/2013 (III-A)

C.A. No. 8745/2013 (III-A)

C.A. No. 8744/2013 (III-A)

Date : 18-02-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Abhishek Atrey, AOR  
Dr. Abhishek Atrey, Adv.  
Mr. Vikas Negi, Adv.  
Ms. Vidyottma Jha, Adv.  
Mr. Jagdeep Sharma, Adv.  
Mr. Navneet Gupta, Adv.

Dr. Riju Raj S Jamwal, Adv.  
Mr. Balaji Srinivasan, AOR  
Mr. Manoj Sagar, Adv.

Mr. Dinesh Dwivedi, Sr. Adv.  
Mr. P.N. Gupta, AOR  
Mrs. Bharti Gupta, Adv.  
Mr. Pushp Raj Gupta, Adv.

For Respondent(s) : Mr. T. N. Singh, AOR  
Mr. Kumar Gaurav, Adv.  
Ms. Rajshree Singh, Adv.  
Mr. Umang Tripathi, Adv.

Mr. Akshat Kumar, AOR  
Mr. Abhishek Atrey, AOR

Mr. K.M.Nataraj, A.S.G.

Mr. Vatsal Joshi, Adv.  
Mr. Amit Sharma-v, Adv.  
Mr. Uday Bhan Singh, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Prashant Singh-ii, Adv.  
Mr. Yogesh Vats, Adv.  
Dr. N. Visakamurthy, AOR

Mr. K.M.Nataraj, A.S.G.  
Mr. Vatsal Joshi, Adv.  
Mr. Chitransh Sharma, Adv.  
Mr. Sharath Nambiar, Adv.  
Ms. Aashna Gill, Adv.  
Mr. Santosh Ramdurg, Adv.  
Mr. Yogesh Vats, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard learned counsel for the parties.
2. Hearing concluded.
3. Judgment reserved.
4. The parties may file their written submissions within a week.

(KAPIL TANDON)  
COURT MASTER (SH)

(NIDHI WASON)  
ASSISTANT REGISTRAR